

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).40688/2019

(Arising out of impugned final judgment and order dated 01-05-2019 in LA No.128/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

KRISHNA KUMAR SINGH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.181455/2019-CONDONATION OF DELAY IN FILING and IA No.181456/2019-EXEMPTION FROM FILING O.T.)

Date : 06-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. Dinesh K. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Dr. Vivek Sharma, Adv.
Mr. Chanakya Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER